

In the National Company Law Tribunal, Jaipur

Item No. 211
CP No. 96(ND)/2017
TA No. 42/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

M/s Dinesh Kumar Jalan & Ors.Applicant/Petitioners

VS.

M/s Prestige City Developers Pvt. Ltd. And OrsRespondent

Order delivered on 27.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Amol Vyas, Adv.

For Respondent(s) : Yash Sharma, Adv.

ORDER

Learned counsels for both the parties are present. Post for final hearing on
10.10.2019.


Sd—
(RAGHU NAYYAR)
TECHNICAL MEMBER


Sd—
(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER